

up a co-operative Food Processing Industry in Ludeng in district Raigarh;

- (b) if so, when; and
(c) if not, the reasons therefor?

THE MINISTER FOR TEXTILES AND MINISTER OF FOOD PROCESSING INDUSTRIES (SHRI SHARAD YADAV): (a) to (c). The Ministry of Food Processing Industries have no much proposal under constellation.

Setting up of new units in any area will depend upon several factors like availability of raw-material and other infrastructural facilities etc

[English]

Food Processing Industry in West Bengal

6410. SHRI SATYAGOPAL MISHRA: Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state.

(a) whether there is any proposal under consideration to set up any Food Processing Industry in West Bengal during Eighth Five Year Plan period;

(b) if so, the details thereof; and

(c) if not, the reasons thereof?

THE MINISTER OF TEXTILES AND MINISTER OF FOOD PROCESSING INDUSTRIES (SHRI SHARAD YADAV): (a) to (c). The Ministry of Food Processing Industries have no proposal to set up food processing industry in the West Bengal. However, several plan schemes have been formulated for the development of food processing sector during 1990-91 in the country.

Not in Vocabulary Drugs

6411. DR. BHAGWANDASS RATHOR: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether the Medical Stores Depots under the Medical Stores Organisation are permitted to procure priority drugs on Not in Vocabulary basis;

(b) if not, how much quantity of N.I.V. Drugs have been procured every year from 1985 onward;

(c) the criteria for the procurement of the N.I.V. Drugs on priority basis; and

(d) the names of the companies and amount of money spent in procurement of the N.I.V. Drugs every year and in each Depot?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI RASHEED MASOOD) (a) and (c). Yes Sir, The Depots were permitted to procure Not in Vocabulary (N.I.V.) Drugs in th year 1985 under the following circumstances:

- i) To meet emergent demands for natural calamities like floods, droughts and earthquakes, etc and national calamities.
- ii) Special demands referred to Depots i.e., Dispensary at Mecca, etc for Haj Pilgrims.
- iii) Demands for foreign assistance received from Ministry of External Affairs.
- iv) Demands received from our Embassies abroad.
- v) Requirements for running a factory

- and depots and house-keeping articles
- vi) Demands received by the Govt under special circumstances
- vii) Against firm demands of
- (a) Andman and Nicobar Islands
- (b) P&T Dispensaries
- (c) Hindustan Machine Tools
- (d) Bharat Heavy Electricals
- (e) CGHS
- (f) National Policew Academy
- (g) C R P F
- (h) Delhi Hospitais

However, this was restricted to CGHS/ Delhi Hospitals in 1986 and to CGHS/ Adaman and Nicobar Islands from 1987 onwards

(b) and (d) Questions does not arise

[*Translation*]

Study on Handicraft

6412 SHRI RAJVEERSINGH Will the Minister of TEXTILES be pleased to state

(a) whether any study in respect of technical, financial organisational, artistic and other aspects of handicraft industry has been conducted

(b) whether such development efforts of various State Governments have been co-ordinated

- (c) if so, the details thereof; and
- (d) if not, the reason therefor?

THE MINISTER OF TEXTILES AND MINISTER OF FOOD PROCESSING INDUSTRIES (SHRI SHARAD YADAV): (a) Yes, Sir.

(b) Yes, Sir

(c) A statement is attached

(d) Does not arise

STATEMENT

(c) The various studies conducted by office of the Development Commissioner (Handicrafts) include 105 craft specific surveys/studies, 19 craft documentation, one report of High Power Committee and one report of Task Force on Handicrafts

The Office of the Development Commissioner (Handicrafts) coordinate the developmental efforts of various states by holding regular meetings with managing Directors of State and Central Handicraft Development Corporations. Besides, major policy issues concerning handicrafts are raised and discussed in the All India Handlooms and Handicraft Board consisting of representatives from all States

[*English*]

Liabilities on Lined Water Courses

6413 SHRI DAULAT RAM SARAN Will the Minister of WATER RESOURCES be pleased to state

(a) the total liabilities on account of the lined water courses and other on farm development work on the Indira Gandhi Canal in Rajasthan in Stage I and Stage II.